

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4218
ANSWERED ON:21.04.2010
MINORITY STATUS TO INSTITUTIONS
Basheer Shri E. T. Muhammed

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government proposes to introduce specific criteria/parameters in grant of minority status to educational institutions; and

(b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) & (b) The minorities have a right to establish and administer educational institutions of their choice under Article 30 (1) of the Constitution. Minority educational institutions are so declared by the designated authorities, if any, under the Central Government and State Governments. National Commission for Minority Educational Institutions (NCMEI) has prescribed indicia for grant of minority status to an educational institution which envisage inter alia, that the institution has been established by a member/members of the religious minorities for the benefit of the minorities and is administered by the minorities.